

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-108/2011(Pt.)/ 2196 /A**

From :- Smti. Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar, Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 1<sup>st</sup> May, 2025.

Sub:- **Station Leave.**

Ref:- Your note dated 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Somet Chumden Chang, Principal District & Sessions Judge, Tuensang has been granted **station leave permission from 30.04.2025 to 02.05.2025**. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-108/2011(Pt.)/ 2197-2198 /A dtd.** , 01-05-2025  
Copy to:

1. Smti. Somet Chumden Chang, Principal District & Sessions Judge, Tuensang.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

01.05.25  
**JT. REGISTRAR (VIGILANCE)**  
Dated